

reviewed by the Atomic Energy Regulatory Board (AERB) and only after clearance they will be set up. Safety reviews of the existing nuclear power plants in operation and under construction at Kakrapar in Gujarat by NPCIL and AERB post Fukushima accident have found that these are safe with margins and features in design to withstand extreme natural events. Recommendations were made by these reviews to take the safety to a higher level. The major recommendations like provision of seismic switches for an automatic shutdown of reactors upon sensing of earthquake are already in place at Kakrapar reactors. In respect of remaining recommendations, the design and engineering have been completed and regulatory clearances obtained for implementation during biennial shutdown of the units.

**Purchase of E-Tickets from Air India Website under LTC 80 Scheme**

2332. SHRI P. BHATTACHARYA :

SHRI PRABHAT JHA :

Will the Minister of CIVIL AVIATION be pleased to state :

- (a) whether Government employees, entitled to travel by air, can directly purchase e-tickets from the Air India website under the LTC 80 scheme;
- (b) if so, whether Air India has set any different parameters in their website for issue of e-tickets under the LTC 80 scheme and whether these tickets indicate that the fair charged is as per LTC 80 scheme; and
- (c) if not, whether Government is contemplating to instruct the National Carrier to make such provision since at present there is a lot of confusion in the fair structure offered by them?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : (a) Currently there is no provision for booking LTC tickets through the Air India website.

(b) Does not arise.

(c) Air India is in the process of upgrading its web-site and booking of concessional fare types, including LTC-80, will be possible on upgradation.

**Losses of Airlines in India**

2333. SHRI RAJIV PRATAPRUDY : Will the Minister of CIVIL AVIATION be pleased to state :

- (a) whether it is a fact that several airline companies operating in India have incurred huge losses and are on the verge of closure;
- (b) if so, details of the airlines that are making losses, and reasons for the same; and

(c) the steps Government is taking to restore financial health and viability in the airline sector?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH) : (a) and (b) As per returns filed by airlines with Directorate General of Civil Aviation, all scheduled airlines operating in the country except IndiGo are incurring losses. The total operational losses for all the airlines for the period 2008-09, 2009-10 and 2010-11 are Rs. 19000 cr. approx. and Rs. 10,000 cr. loss is anticipated in 2011-12. The losses incurred by Air India during the last three years are as under :

Year	Profit/Loss (Rs. in crore)
2008-09	(-) 5548.26
2009-10	(-) 5552.44
2010-11	(-) 6865.17

(c) Government has recently taken several sector wide measures to resolve short term as well as long term issues to improve its sustainability and viability. These are :

- (i) An inter-ministerial Working Group constituted under the Chairmanship of Secretary, Civil Aviation analyzed various factors causing stress in civil aviation.
- (ii) The issue of rationalization of VAT on ATF, has been taken up with the State Govts.
- (iii) Directorate General of Foreign Trade has allowed import of ATF by or on behalf of airlines as actual users and on actual use basis.
- (iv) A proposal to allow FDI upto a limit of 49% by foreign airlines into domestic sector is under consideration.
- (v) As regard Air India, Government has infused Rs. 800 crores as equity in Air India in the FY 2009-2010, Rs. 1200 crore in FY 2010-11, Rs. 1200 crore in 2011-12. Meanwhile, the Turn Around Plan (TAP) and Financial Restructuring Plan (FRP) formulated by Air India has been approved by the Cabinet.

#### Financial Condition of Air India and Indian Airlines

†2334. SHRI MOHAN SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

† Original notice of the question was received in Hindi.